

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 218 of 2011

(Arising out of OIO-13/COMMISSIONER/RAJU/AHD-I/2010 dated 19/11/2010 passed by Commissioner of Central Excise-AHMEDABAD-I)

Sarfaraz Rangwala

.....Appellant

Partner, Sunshine Corporation, Sajjan Jamadar Street, Opp. Moti Pole Window, Dariapur,
Delhi-Chakla,
Ahmedabad, Gujarat

VERSUS

C.C.E.-Ahmedabad-I

.....Respondent

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat - 380015

APPEARANCE:

Ms. Shweta Garge, Advocate appeared for the Appellant
Shri G.Kirupanandan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 08.09.2022
DATE OF DECISION: 08.09.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 217 of 2011.

**RAMESH NAIR
MEMBER (JUDICIAL)**

Geeta